

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.409
IB/731/ND/2022

IN THE MATTER OF:

Admitad Media Private Limited	...	Applicant
Versus		
Dhani Healthcare Limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
21.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV